

GOVERNMENT OF INDIA
MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE

LOK SABHA
UNSTARRED QUESTION NO. 3170.
TO BE ANSWERED ON 06.12.2019

Import of e-waste

3170. SHRI JASBIR SINGH GILL:

Will the Minister of ENVIRONMENT, FOREST AND CLIMATE CHANGE be pleased to state:

- (a) whether the generation of e-waste is a major problem in the country;
- (b) if so, the details thereof and the reasons therefor;
- (c) the quantum of e-waste generated in the country per capita per day during the past four years, year-wise;
- (d) whether the Government has allowed import of e-waste from other countries and if so, the details thereof; and
- (e) the total companies issued licenses for import of e-waste in the past four years?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE
(SHRI BABUL SUPRIYO)

(a) to (c) The country's economic growth, rise in per capita income and technological innovations coupled with high obsolescence rate of electronic and electrical equipments has resulted in increase in the rate of generation of e-waste. In order to ensure safe disposal of e-waste the Government has notified E-Waste (Management) Rules in March, 2016. The approximate estimated generation of e-waste in the financial year 2017 -2018 for twenty-one electrical electronic equipment as listed in the schedule – I of the e-waste (Management), Rules, 2016 based on the sales data of 244 producers is 7,08,445 ton i.e. 1.60 gram per capita per day. For the financial year 2018-2019, the approximate estimated generation of e-waste, based on the sales data of 1168 producers is 7,71,215 toni.e. 1.74gram per capita per day.

(d) and (e) E-Waste has been listed in the schedule VI of the Hazardous and other wastes (Management and Transboundary Movement) Rules, 2016 which lists waste which are prohibited from import.No permission for import of e-waste for disposal in the country has been granted during the last three years and also in the current year.
